

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-83/1994(Pt.)/ 6576/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Geeta Baishya Changkakati,
Presiding officer,
Labour Court, Guwahati.

Dated Guwahati the 10th December, 2021.

Sub: **Casual leave.**

Ref:- Letter No. LCG.11/2002-03/349 dtd. 08.12.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 18.12.2021**, has been granted. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

6578

Memo NO.HC.VII-83/1994(Pt.)/ 6577/A, dated 10.12.2021

Copy to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rde.